GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO. 2026

TO BE ANSWERED ON: 03. 07.2019

DATA PROTECTION REGIME

2026: SHRI MANOJ KOTAK

Will the Minister of Electronics and Information Technology, be pleased to state:-

- (a) whether Government proposes to make data protection regime strong;
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether the Government has not yet passed specific legislation on data protection; and
- (d) if so, the reasons therefor and the steps taken by the Government in this regard?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (d): Yes sir, Government is considering bringing data protection legislation in the country to strengthen the protection of personal data. A comprehensive legislation on data privacy is under formulation. The Government constituted a committee of expert on data protection, chaired by Justice (Retd) B.N. Srikrishna, Supreme Court of India to study various issues relating to data protection and come out with Data Protection Bill. The said committee has brought out a draft Personal Data Protection Bill (PDPB) on which consultations have been conducted and the bill is intended to be placed in parliament soon.
